



Serial No. 01-43
Regular List

HIGH COURT OF MEGHALAYA
AT SHILLONG

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WP(C). No. 352 of 2022 (disposed of)

Date of Decision: 09.09.2026

In MC[WP(C)]. No. 201 of 2025

Shri. Chanchal Debnath,
S/o (L) Thakur Chand Debnath,
R/o Chaklabasti, Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.



6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

In MC[WP(C)]. No. 202 of 2025

Shri. Hiralal Deb,
S/o (L) Mohanlal Deb,
R/o New Majai, Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.



6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya

...Respondents

In MC[WP(C)]. No. 203 of 2025

Shri. Moloy Das,
S/o Shri. M. Das,
R/o New Majai Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,



Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.

7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

In MC[WP(C)]. No. 204 of 2025

Shri. Samar Sarkar,
S/o (L) Suresh Ch. Sarkar,
R/o Majai Bholagani,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District, Meghalaya – 793108.



7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

In MC[WP(C)]. No. 205 of 2025

Shri. Sajib Debnath,
S/o (L) T.C.Debnath,
R/o Dharambasti Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,



East Khasi Hills District, Meghalaya.

...Respondents

In MC[WP(C)]. No. 206 of 2025

Shri. Jhuntu Das,
S/o Shri. S. Das,
R/o Dharambasti Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 207 of 2025**

Shri. Pradeep Sinha,
S/o Satyajit Sinha,
R/o New Majai, Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 208 of 2025**

Shri. Sanjay Chakraborty,
S/o. (L) S. Chakraborty,
R/o Dharambasti, Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 209 of 2025**

Shri. Sujit Das,
S/o (L) Akhil Das,
R/o Majai Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 210 of 2025**

Shri. Bikash Das,
S/o (L) Brojendra Kumar Das,
R/o New Majai, Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 211 of 2025**

Shri. Bishnu Paul,
S/o (L) Binay Bhushan Paul,
R/o Chaklabasti, Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 212 of 2025**

Shri. Bakul Das,
S/o Shri. Bolu Das,
R/o Chaklabasti Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 213 of 2025**

Shri. Ankur Das,
S/o Shri P. Das,
R/o Dharambasti Bholaganj.
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 214 of 2025**

Shri. Niklesh Malakar,
S/o (L) Nipen Malakar,
R/o New Majai, Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 215 of 2025**

Shri. Biplob Dey,
S/o (L) A. Dey,
R/o Majai Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 216 of 2025**

Shri. Atul Das,
S/o Shri. B. Das,
R/o New Majai Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 217 of 2025**

Shri. Sudhangshu Das,
S/o (L) S.C. Das,
R/o Dharambasti Bholaganj.
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 218 of 2025**

Shri. Sanjib Das,
S/o Shri. K. Das,
R/o Chaklabasti Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 219 of 2025**

Shri. Mintu Debnath,
S/o Shri. J.Debnath,
R/o New Majai Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 220 of 2025**

Shri. Nripesh Dey,
S/o (L) N. Dey,
R/o Dharambasti Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 221 of 2025**

Shri. Debashish Dey,
S/o Shri. B. Dey,
R/o Dharambasti Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 222 of 2025**

Shri. Monju Das,
S/o (L) R. Das,
R/o Dharambasti Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 223 of 2025**

Shri. Abhinash Deb,
S/o Shri. Motilal Deb,
R/o New Majai Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 224 of 2025**

Shri. Subroto Das,
S/o Shri. S. Das,
R/o New Majai Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 225 of 2025**

Shri. Probato Das,
S/o Shri. P.C.Das,
R/o Chaklabasti Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 226 of 2025**

Shri. Shankar Dey,
S/o (L) S.Dey,
R/o Dharambasti Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 227 of 2025**

Shri. Ranatlal Dey @ Ratanlal,
S/ o Shri. Rabindralal Dey,
R/o. New Majai Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 228 of 2025**

Shri. Abhinash Deb,
S/o Shri. Motilal Deb,
R/o New Majai, Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 229 of 2025**

Shri. Milon Kumar Das,
S/o Shri. M.Das,
R/o Chaklabasti Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 230 of 2025**

Shri. Alok Das,
S/o Shri. A. Das,
R/o Majaj Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 231 of 2025**

Shri. Amio Das,
S/o Shri. Ananto Das,
R/o Dharambasti, Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 232 of 2025**

Shri. Rahul Roy,
S/o (L) N. Roy,
R/o Majai Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 233 of 2025**

Shri. Bipul Das,
S/o (L) Khuka Das,
R/o New Majai, Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 234 of 2025**

Shri. Hirok Roy,
S/o (L) H.K.Roy,
R/o New Majai Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 235 of 2025**

Shri. Sandeep Dey,
S/o (L) Sudhangshu Dey,
R/o Dharambasti, Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC|WP(C). No. 236 of 2025**

Shri. Himadri Roy,
S/o (L) Harikrishna Roy,
R/o New Majai, Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)] No. 237 of 2025**

Shri. Nripesh Dey,
S/o (L) N. Dey,
R/o Dharambasti Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 238 of 2025**

Shri. Pronob Sarkar,
S/o Shri Pintu Sarkar,
R/o Dharambasti, Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 239 of 2025**

Shri. Binayak Roy,
S/o Shri. M.R.Roy,
R/o New Majai Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 240 of 2025**

Shri. Ramakanta Chanda,
S/o (L) R. Chanda,
R/o Chaklabasti Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents



In MC[WP(C)]. No. 241 of 2025

Shri. Dilip Ranjan Dey,
S/o (L) Debendro Dey,
R/ o New Majai, Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioners

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 242 of 2025**

Shri. Ashish Debnath,
S/o (L) N. Debnath,
R/o Nayabasti Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**In MC[WP(C)]. No. 243 of 2025**

Shri. Adhir Das,
S/o (L) Rojo Das,
R/o Chakalbasti Bholaganj,
East Khasi Hills District, Meghalaya.

...Petitioner

-Versus-

1. The Khasi Hills Autonomous District Council
Represented by the Secretary to the
Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
2. The Executive Committee, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
3. The Executive Member, I/C Trade,
Khasi Hills Autonomous District Council,
Shillong, Meghalaya.
4. The Special Officer, Khasi Hills Autonomous
District Council, Shillong, Meghalaya.
5. The Dorbar Shnong, Bholaganj, East Khasi
Hills District, Meghalaya, represented by its
Rangbah Shnong.
6. The Syiem of Sohra,
Sohra Syiemship,
Pdengshnong, Cherrapunji,
East Khasi Hills District,
Meghalaya – 793108.
7. Acting Syiem,
Sohra Syiemship,
East Khasi Hills District, Meghalaya.

...Respondents

**Coram:**

Hon'ble Mr. Justice H. S. Thangkhiew, Judge

Appearance:

For the Petitioner/Applicant(s) :	Mr. S.Dey, Adv. Mr. J.Suchiang, Adv.
For the Respondent(s) :	Mr. H.L.Shangreiso, Sr. Adv. with Ms. D.Lyngdoh, Adv. for R 1-4. Mr. R.S.Malngiang, Adv. for R 5. Mr. S.P.Mahanta, Sr. Adv. with Mr. M.Lyngdoh, Adv. for R 7.

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|-----|--|--------|
| i) | Whether approved for reporting in
Law journals etc: | Yes/No |
| ii) | Whether approved for publication
in press: | Yes/No |

JUDGMENT AND ORDER (ORAL)

1. This issue which concerns the renewal of trading licenses of the petitioners in all these connected matters has been pending due to a deadlock with regard to who is to issue the fresh No Objection Certificate (NOC) to the applicants. It is noted that on an earlier occasion, the original NOC was issued by the Syiem of Sohra, and as such, the judgment rendered by this Court had directed accordingly that the NOC be obtained from his office. However, as the matter progressed, there was some confusion with regard



as to whether the NOC was to be obtained from the Sordar of Majai or the Syiem of Sohra.

2. This confusion has now been clarified by the District Council respondents who have issued a Notification dated 11th August, 2026 which is annexed as Annexure-3 to the additional affidavit filed by the District Council respondents, whereby the Executive Committee, KHADC has authorized the Acting Chief, Sohra Syiemship to issue the NOC or any other certificates/documents required by the residents of Majai after proper scrutiny, authentication and due diligence. The said Notification dated 11th August, 2026 is reproduced hereinbelow:

***“OFFICE OF THE EXECUTIVE COMMITTEE
KHASI HILLS AUTONOMOUS DISTRICT
COUNCIL SHILLONG***

NOTIFICATION

NO.DC.XXVII/Genl/66/2017-2026/191

Dated Shillong the 11th August, 2026.

In partial modification to the Notification NO.DC.XXVII/Genl/66/2017-2026/185 dt. 20.5.2026, the Executive Committee, Khasi Hills Autonomous District Council is pleased to authorise the Acting Chief, Sohra Syiemship to issue No Objection Certificate (NOC) or any other certificates/documents required by residents of Majai, only after proper scrutiny, authentication and due diligence on the genuineness of such applications, until further order.

Sd/-

***Under Secretary to the Executive
Committee Khasi Hills Autonomous
District Council Shillong.”***



3. The learned counsel appearing for all the parties submit that in view of this Notification, the matters can be disposed leaving the applicants to approach the Acting Syiem of Sohra Syiemship for appropriate action.

4. Accordingly, these connected matters are disposed of by this common judgment and order allowing the applicants to approach the respondent No. 7 for consideration of their NOCs within four weeks from the date of this judgment and order. Pending the decision of the respondent No. 7 and further action thereon by the respondents No. 1- 4, the trading activities of the applicants shall not be disturbed.

5. As ordered above, these misc. applications stand closed and disposed of.

Judge